

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

IVN.P/15/2023 CA 511/2020 CA 233/2021 CA 333/2023 MA 3002/2019

CA 212/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 31.01.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

Mr. Ravi Kadam, Senior Counsel a/w Mr. Rohan Kadam, Mr. Sagar Vichare, Advocate i/b Abhishek Adke appeared for the Applicant in CA No. 333/2023.

Mr. Aditya Sikka, Advocate a/w Mr. Gaurav Jaiswal, Mr. Tushar Wagh appeared for the Union of India.

CA No. 511/2020 –

1. Mr. Ankur Sood, Advocate appeared for the Applicant.
2. Mr. Animesh Bisht, Advocate a/w Ms. Drishti Das, Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas appeared for the Respondent IL & FS.
3. Learned Counsel for the Union of India seeks time to take some instructions.
4. List this CA on **13.02.2024** for hearing.

CA No. 233/2021 -

5. Mr. Piyush Joshi, Advocate appeared for the Respondent.
6. Learned Counsel for the Applicant informs that due to miscommunication, they were scheduled for the next week for arguments.
7. List this CA on **13.02.2024** for hearing.

MA 3002/2019 –

1. Mr. Siddharth Joshi, Advocate i/b Rajani Associates appeared for the Applicant.
2. Learned Counsel for the Applicant seeks liberty to place on record additional affidavit. Three weeks' time granted.
3. List this MA on **13.02.2024** for hearing.

IVN. P. No. 15/2023 –

1. Learned Counsel for the Union of India informs that there are certain transactions in which the intermediary is sandwiched and those transaction have been investigated. Certain documents have been placed before this Bench and accordingly they need to be heard as necessary party to apprise this Bench about the routing of the money via such intermediary.
2. In view of the aforesaid, **Intervention application no. 15/2023** is **allowed and disposed of**.

List CA No. 333/2023 & 212/2023 on **13.02.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)